

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2549
TO BE ANSWERED ON THE 1ST AUGUST, 2017

BIO-FERTILIZER PRODUCTION

2549. DR. NARAMALLI SIVA PRASAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of Bio-fertilizer Production Units operating in various States of the country along with their installed capacity as on date, State-wise including Andhra Pradesh;
- (b) the details of the actual production in each of the said units during the last three years;
- (c) the details of the monitoring system to maintain a check on the quality of Bio-fertilizer being sold in the country; and
- (d) the details of incentives being provided by the Government for the production and encouraging the use of Biofertilizer in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): The details of Bio-Fertilizer Production units operating in various states including Andhra Pradesh, along with their installed capacity and the actual production during last three years is given at **Annexure I and II** .

(c): Biofertilizers are included in Schedule III of Fertilizer (Control) Order, 1985 (FCO). Under Clause 19 of FCO no person shall sell any biofertilizer which is not of the prescribed standard laid down in the FCO. Under Clause 27 of FCO, State Governments are empowered to appoint the biofertilizer Inspectors. Under Clause 28 of FCO, Inspectors are empowered to randomly draw the sample for their testing in the 22 notified biofertilizer testing laboratories in the country. Under the provision of FCO/ ECA State Governments are adequately empowered to take action against any violation of provision under FCO.

(d): Government is providing financial assistance for use of bio fertilizer through various schemes/ programmes viz: National Mission for Sustainable Agriculture (NMSA)/Paramparagat Krishi Vikas Yojana (PKVY), Rashtriya Krishi Vikas Yojana (RKVY), Mission for Integrated Development of Horticulture (MIDH), National Mission on Oilseeds & Oil Palm (NMOOP) and Network Project on Organic Farming of Indian Council of Agricultural Research (ICAR) .The pattern of assistance provided to State Governments through various schemes for promoting use of organic/bio fertilizer is given at **Annexure III**.

State-wise Biofertilizer production units and their capacity

S. No.	Name of State	No of Units	Capacity Carrier based (MT)	No of units (Liquid based)	Capacity Liquid based (KL)
1.	A & N Islands	0	0	0	0
2.	Andhra Pradesh	16	3650	6	650
3.	Daman & Diu	0	0	0	0
4.	Karnataka	44	52878	21	855
5.	Kerala	23	8695	9	86.5
6.	Lakshadweep	0	0	0	0
7.	Pondicherry	3	2075	2	200
8.	Tamil Nadu	105	57875.31	15	2125
9.	Chhattisgarh	6	1015	2	555
10.	Gujarat	11	4670	11	6575
11.	Goa	1	1000	0	0
12.	Madhya Pradesh	36	14750	6	255
13.	Maharashtra	86	15840	10	866
14.	Rajasthan	1	1000	0	0
15.	D & N Haveli	0	0	0	0
16.	Delhi	1	1000	0	0
17.	Chandigarh	0	0	0	0
18.	Haryana	3	1220	3	130
19.	H.P.	2	250	1	450
20.	J & Kashmir	1	0.8	0	0
21.	Punjab	8	3620	8	255
22.	Uttar Pradesh	34	3159	5	1400
23.	Uttarakhand	5	6458	3	380
24.	Bihar	1	150	0	0
25.	Jharkhand	2	10	0	0
26.	Odisha	9	4100	2	90
27.	West Bengal	17	16385	3	50
28.	Arunachal Pradesh	1	100	0	0
29.	Assam	4	2200	1	1400
30.	Manipur	0	0	0	0
31.	Meghalaya	0	0	0	0
32.	Mizoram	1	75	0	0
33.	Nagaland	1	150	0	0
34.	Sikkim	1	150	0	0
35.	Tripura	1	3000	0	0
TOTAL		424	205476.1	108	16322.5

Annexure II

State-wise details of different bio fertilizers produced / available (lakh MT) in different States during last three years

SI N.	State	2013-14 Carrier based (MT)	2014-15		2015-16	
			Carrier based (MT)	Liquid based (KL)	Carrier based (MT)	Liquid based (KL)
South Zone						
1	A & N Islands	0	0.0000	0.0000	0	0
2	Andhra Pradesh	2714.22	2668.8000	274.8560	3062.6	317.811
3	Daman & Diu	0	0.0000	0.0000	0	0
4	Karnataka	9907.337	16462.6200	23.0561	23042.91	488.142
5	Kerala	3520.66	4916.9700	10.5096	4926.045	56.5751
6	Lakshadweep	0	0.0000	0.0000	0	0
7	Pondicherry	516.98	560.9500	1.4976	283.641	4.088
8	Tamil Nadu	14104.83	15373.2900	11.3017	23721.2104	861.9535
	Total	30764.027	39982.6300	321.2210	55036.41	1728.57
West Zone						
1	Chhattisgarh	712.07	1024.680	9.620	954.371	9.38
2	Gujarat	6411.434	3667.929	2800.500	3963.42	2873.317
3	Goa	66.26	802.520	0.000	820.52	0
4	Madhya Pradesh	4824.194	2637.990	119.216	2741.30775	131.033
5	Maharashtra	6218.607	14847.397	324.767	7825.142	389.665
6	Rajasthan	1315	599.898	0.000	680	0
7	D & N Haveli	0	0.000	0.000	0	0
	Total	19547.565	23580.414	3254.103	16984.76	3403.395
North Zone						
1	Delhi	396	104.500	0.000	106.2	0
2	Chandigarh	0	0.000	0.000	0	0
3	Haryana	1146.483	872.955	46.489	1097.457	58.032
4	H.P.	26.147	0.768	33.070	2.712	190.05
5	J & Kashmir	45.26	0.000	0.000	0	0
6	Punjab	2124.852	6305.453	74.278	2197.197	149.581
7	Uttar Pradesh	2682.221	4099.068	98.036	3053.115	223.34
8	Uttarakhand	5493.851	2129.952	208.034	3549.39	428.22
	Total	11914.814	13512.696	459.907	10006.07	1049.223
East Zone						
1	Bihar	52.4	64.90	0.00	97	0
2	Jharkhand	14.2	9.08	0.00	9.172	0
3	Odisha	1097.61	1074.46	4.70	467.634	13.701
4	West Bengal	1682.7076	2061.83	14.63	2826.27	23.537
	Total	2846.9176	3210.27	19.33	3400.076	37.238
North East Zone						
1	Arunachal Pradesh	59	59	0	3062.6	317.811
2	Assam	149	88.000	0.000	1315	22.5
3	Manipur	0	0.000	0.000	0	0
4	Meghalaya	0	0.000	0.000	0	0
5	Mizoram	4	3.600	0.000	4.2	0
6	Nagaland	7.45	7.450	0.000	8.81	0
7	Sikkim	10.1	12.400	0.000	12.91	0
8	Tripura	225	240.000	0.000	1143.07	0
	Total	454.55	410.450	0.000	5546.59	340.311
	Grand Total	65527.87	80696.45595	4054.563711	88029.30415	6240.926

Source: Compiled by NCOF (Data Provided by Production Units/State Government/ RCOFs)

A. National Mission of Sustainable Agriculture (NMSA)-Organic & INM Component of Soil Health Management (SHM):

- i) Setting up of State of art liquid/ carrier based Bio -fertilizer /Bio-pesticide units, 100% Assistance to State Govt. /Govt..Agencies upto a maximum limit of Rs.160.00 lakh /unit and 25% of total financial outlay or limited to Rs.40 lakh /unit whichever is less for individuals /private agencies through NABARD as b a c k e n d e d capital investment subsidy scheme of 200 Total Per Annum (TPA) production capacity.
- ii) Setting up of Bio-fertilizer and Organic fertilizer testing Quality Control Laboratory (BOQCL) or Strengthening of existing Laboratory under FCO, assistance upto maximum limit of Rs.85 lakh for new laboratory and upto a maximum limit of Rs.45 lakh for strengthening of existing infrastructure to State Government Laboratory under Agriculture or Horticulture Department.
- iii) Promotion of Organic Inputs on farmer's field (Manure, Vermi-compost, Bio-Fertilizers Liquid /solid, Waste compost, Herbal extracts etc.), 50% of cost subject to a limit of Rs.5000/-per ha. and Rs.10,000 per beneficiary.
- iv) Setting up of mechanized Fruit/ Vegetable market waste/ Agro waste compost production unit 100% financial assistance to State Government/ Government Agencies upto a maximum limit of Rs.190.00 lakh per unit and 33% of project cost or maximum limited to Rs.63 lakh per unit whichever is less for individuals/private agencies through NABARD as capital investment for establishment of agro/vegetable waste compost production units of 3000 Total Per Annum (TPA) production.
- v) **Paramparagat Krishi VikasYojana (PKVY):** The scheme is implemented by the State Governments on a cluster basis of 20 hectare each. The farmer within the cluster is given following financial assistance for Integrated Manure Management.
 - a) Liquid Bio-fertilizer consortia (Nitrogen fixing/ Phosphate Solubilizing/ potassium mobilizing bio-fertilizer) @ Rs.500/acre x 50 of Rs.25000 per cluster in first year.
 - b) Liquid Biopesticides (Trichoderma viridae, Pseudomonas fluorescens, Matarhizium, Beaviourie bassiana, Pacelomyces, verticillium) 2 Rs.500/ acre x 50 of Rs.25000 per cluster in second year.

The detail guidelines are uploaded in web site www.agricoop.gov.in

B. Mission for Integrated Development of Horticulture (MIDH)

1. Adoption of Organic Farming. -50% of cost limited to Rs. 10000/ha for a maximum area of 4 ha. per beneficiary, spread over a period of 3 years involving assistance of Rs.4000/- in first year and Rs.3000/- each in second & third year. The programme to be linked with certification.

2. Organic Certification - Rs. 5 lakh for a cluster of 50 ha which will include Rs. 1.50 lakh in first year, Rs. 1.50 lakh in second year and Rs. 2.00 lakh in third year.

3. **Vermi compost Units/organic input production** - 50% of cost conforming to the size of the unit of 30'X8'X2.5' dimension of permanent structure to be administered on pro-rata basis. For HDPE Vermibed, 50% of cost conforming to the size of 96 cft (12'X4'X2') and IS 15907:2010 to be administered on pro-rata basis (Rs. 100,000/ unit for permanent structure and Rs. 16,000/unit for HDPE Vermibed)

C. National Mission on Oilseeds and Oil Palm (NMOOP): Financial assistance is being provided for different type of components including bio-fertilisers, Supply of Rhizobium culture/Phosphate Solubilising Bacteria (PSB)/ Zinc Solubilising Bacteria (ZSB)/ Azatobacter/ Mycorrhiza and vermi compost.

D. National Food Security Mission (NFSM): Under NFSM, financial assistance is provided for promotion of Bio-Fertilizer (Rhizobium/PSB) @50% of the cost limited to Rs.300 per ha.

E. Rashtriya Krishi Vikas Yojana (RKVY): Organic Farming projects are considered by respective State Level Sanctioning committee

F. Indian Council of Agricultural Research (ICAR): The Indian Council of Agricultural Research (ICAR), Pusa under Network project on Soil Biodiversity-Bio-fertilizer has developed improved and efficient strains of bio-fertilizer specific to different crops and soil types. Liquid Bio-fertilizer technology with higher shelf life has also been developed. The ICAR also imparts training, organizes Front Line Demonstrations (FLDs) to educate farmers on all these aspects.
